

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2922
TO BE ANSWERED ON 03.08.2022**

ROBs/RUBs/FOBs AT LEVEL CROSSINGS

2922. SHRI SUNIL BABURAO MENDHE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the project-wise details of the under construction Road Over Bridges (ROBs), Road Under-Bridges (RUBs) and Foot Over-Bridges (FOBs) in various States as on date on cost sharing basis, project-wise;**
- (b) the location-wise details of the proposals sent by various State Governments including Maharashtra for constructing ROBs, RUBs and FOBs at level crossings along with the action taken on each of such proposals; and**
- (c) the zone-wise details of under construction and new projects identified for constructing ROBs/RUBs/ FOBs during the last three years and the current year along with the details of the funds allocated?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): 1283 Road Over Bridges (ROBs), 83 Road Under Bridges (RUBs) and no Foot Over Bridges (FOBs) on cost sharing basis are under construction in various states.

(b): Proposals for construction of Road Over Bridge/Road Under Bridge (ROB/RUB) in lieu of level crossings (LCs) are either conceptualized by Zonal Railways or received from State Government and other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost, closure of LCs and feasibility, etc., proposals mutually agreed for construction of ROB/RUBs in lieu of LCs are further processed for inclusion in Budget, which is a continuous process. However, State-wise details of sanction ROB/RUBs including Maharashtra is appended as appendix-I.

(c): Zone-wise details of under construction and new projects identified for constructing ROB/RUBs and funds allocated during the last three years and the current year is appended as appendix-II.

APPENDIX-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2922 BY SHRI SUNIL BABURAO MENDHE TO BE ANSWERED IN LOK SABHA ON 03.08.2022 REGARDING ROB'S/RUB'S/FOB'S AT LEVEL CROSSINGS

Details of ROB'S/RUB'S sanctioned, State-wise, are as under:

(As on 01.04.2022)

SN	State	No. of ROB'S Sanctioned	No. of RUB'S Sanctioned
1	Andhra Pradesh	75	334
2	Assam	8	51
3	Bihar	116	157
4	Chhattisgarh	43	89
5	Delhi	9	6
6	Goa	3	0
7	Gujarat	166	723
8	Haryana	65	282
9	J & K	2	26
10	Jharkhand	42	151
11	Karnataka	63	72
12	Kerala	100	17
13	M P	125	291
14	Maharashtra	170	338
15	Orissa	85	143
16	Puducherry	1	0
17	Punjab	29	150
18	Rajasthan	82	970
19	Tamil Nadu	142	428
20	Telangana	58	84
21	Uttar Pradesh	261	943
22	Uttarakhand	5	10
23	West Bengal	98	156
	Total	1748	5421

APPENDIX-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2922 BY SHRI SUNIL BABURAO MENDHE TO BE ANSWERED IN LOK SABHA ON 03.08.2022 REGARDING ROB'S/RUB'S/FOB'S AT LEVEL CROSSINGS

Zone-wise details of under construction and new projects identified for constructing ROB's/RUB's and funds allocated during the last three years and current year are as under:

S. No.	Zone	ROB	RUB	Funds Allocated (2019-20 to 2022-23) (₹ in crore)
1	CR	109	169	1585
2	ER	76	65	471
3	ECR	107	154	1321
4	ECOR	63	72	792
5	NR	136	225	1743
6	NCR	119	311	1624
7	NER	26	151	892
8	NFR	11	22	291
9	NWR	48	373	1384
10	SR	204	264	1221
11	SCR	111	217	1418
12	SER	61	79	966
13	SECR	65	82	1012
14	SWR	58	25	669
15	WR	186	359	2108
16	WCR	92	86	1125
	Total	1472	2654	18624
